

site provided that Ministry nominees for the preceding year have already been allotted. The cases of extreme compassionate grounds are considered separately on the approval of Lt. Governor, Delhi. There is no inordinate delay in the allotment of land after identification and approval of sites.

(g) As per Master Plan, the land is provided in service centres, community centres, district centres and main road etc. DDA has been asked to expedite the allotment of land in Delhi subject to the availability of land.

Central Plan Assistance

5304 SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the amounts of Central Plan Assistance sanctioned under Annual Plans for various States in 1992-93, 1993-94, 1994-95 and 1995-96,

(b) the amounts deducted at source therefrom on account of the States' outstanding dues;

(c) whether there were representations from certain States against such deductions, and

(d) if so, whether the Government propose to continue the policy of deduction during the current and future years ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The amounts of Central Plan Assistance allocated for various States during 1992-93, 1993-94, 1994-95 and 1995-96 are given in the Statement I attached.

(b) The amounts deducted as outstanding dues out of the Central Assistance due to the States during 1992-93 to 1995-96 are indicated in the Statement II attached.

(c) and (d) Some State Govts. have represented against such deductions. However, in view of the continued defaults by State Electricity Boards (SEBs) and the adverse impact on the financial positions of the Central Public Sector Undertakings (CPSUs), outstanding dues from the State Electricity Boards (SEBs) up to 31.3.94 are being recovered by re-appropriation of Central Plan Assistance payable to State Govts. from 1990-91 onwards. The recovery of the above dues will be completed by 1997-98

STATEMENT-I

GROSS ALLOCATION OF CENTRAL ASSISTANCE FOR STATE PLANS

1992-93, 1993-94, 1994-95 AND 1995-96

(Rs. Crores)

States	1992-93	1993-94	1994-95	1995-96
A. Special Category				
1 Arunachal Pradesh	247.60	277.49	306.87	413.80
2 Assam	756.41	846.99	898.67	984.24
3 Himachal Pradesh	277.99	333.07	386.37	501.50
4 Jammu & Kashmir	730.64	790.44	839.83	1042.25
5 Manipur	193.70	207.70	248.37	293.33
6 Meghalaya	172.86	183.50	236.85	244.20
7 Mizoram	161.49	177.48	216.68	258.48
8 Nagaland	164.48	187.05	252.90	285.90
9 Sikkim	98.41	107.96	134.96	173.51
10 Tripura	211.01	224.58	251.10	295.22
Total — A	3014.59	3336.26	3772.60	4492.43
B. Non-Special Category				
1 Andhra Pradesh	552.50 +	607.50	747.50	777.50
2 Bihar	776.31	870.31	957.31	1055.11
3 Goa	42.00 *	43.00	50.34	58.34
4 Gujarat	245.72	255.22	281.55	331.08
5 Haryana	121.37	158.37	198.71	215.37
6 Karnataka	265.34	280.34	308.15	379.15
7 Kerala	324.33	369.28	384.88	428.08
8 Madhya Pradesh	493.30	536.03	567.03	670.03
9 Maharashtra	434.24	438.24	460.24	570.24
10 Orissa	339.90	339.90	379.90	438.34
11 Punjab	162.92	162.92	169.26	217.92
12 Rajasthan	385.76	396.51	438.51	484.56
13 Tamilnadu	515.92	550.92	654.14	670.14
14 Uttar Pradesh	1142.71	1192.80	1293.80	1511.93
15 West Bengal	425.72	463.54	524.64	618.78
Total B	6228.04	6664.88	7415.96	8426.57
Total (A+B)	9242.63	10001.14	11188.56	12919.00

+ Excluded Rs. 23 crores of Arrears for 1991-92.

* Excluded Rs. 10 crores for assembly building as one

STATEMENT-II

**OVERDUES OF STATE ELECTRICITY BOARDS
ADJUSTED OUT OF CENTRAL ASSISTANCE DURING
1992-93 TO 1995-96**

States	(Rs. Crores)			
	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5
A. Special Category				
1. Arunachal Pradesh	0.11	0.11	0.70	0.43
2. Assam	35.15	35.15	53.51	53.52
3. Himachal Pradesh	1.78	1.59	5.01	5.01
4. Jammu & Kashmir	11.62	0.00	66.94	66.94
5. Manipur	5.07	5.07	10.01	10.03
6. Meghalaya	0.17	0.17	0.27	0.28
7. Mizoram	0.00	0.00	0.79	0.79
8. Nagaland	0.28	0.28	2.01	2.01
9. Sikkim	0.27	0.27	0.04	0.04
10. Tripura	0.16	0.16	2.33	2.32
Total : A	54.61	42.80	141.61	141.37
B. Non-Special Category				
1. Andhra Pradesh	19.16	19.15	7.26	7.20
2. Bihar	255.51	255.51	238.15	238.22
3. Goa	0.10	0.10	0.00	0.00
4. Gujarat	71.44	71.40	30.33	30.32
5. Haryana	89.72	89.71	120.46	120.57
6. Karnataka	9.81	9.80	4.71	4.70
7. Kerala	15.50	15.49	14.33	14.35
8. Madhya Pradesh	95.78	95.78	30.84	30.83
9. Maharashtra	56.65	50.03	3.02	3.01
10. Orissa	16.00	15.98	10.68	10.68
11. Punjab	43.41	39.93	11.53	8.19
12. Rajasthan	82.54	82.55	50.78	50.77
13. Tamilnadu	49.20	49.20	16.33	16.32
14. Uttar Pradesh	336.94	326.63	160.00	160.00
15. West Bengal	82.33	82.34	63.24	63.32
Total : B	1226.09	1203.60	761.66	758.48
Total (A+B)	1280.70	1246.40	903.27	899.85

Kendriya Bhandar

5305. SHRI MRUTYUNJAYA NAYAK : Will the PRIME MINISTER be pleased to state :

(a) the number of branches of Kendriya Bhandar running FPS in Delhi at present;

(b) whether some employees of some branches of K. Bhandar, particularly S-IV, R.K. Puram, New Delhi misbehave with ration card holders (enrolled therein) while dealing in FPS ration and supply FP ration in black market;

(c) if so, whether any complaint has been noticed against any employees of this branch; and

(d) the details thereof and action taken/proposed to be taken against such erring employees ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) 38 branches of Kendriya Bhandar are running Fair Price Shops in Union Territory of Delhi at present.

(b) to (d) No complaint of the nature has been received in regard to employees of S-IV, R.K. Puram store. 2 complaints were however received in the recent past in regard to misbehaviour of employees with ration card holders, the details of which are given here-under:—

S. NO.	Date of complaint	Complainant	Name of F.P.S.	Nature of complaint
1.	17.6.96	Sh. S.S. Sharma DIZ Area, New Delhi.	6364 D.I.Z.	Misbehaviour of employees with the customers.
2.	02.07.96	Sh. A.K. Sinha, DIZ Area, New Delhi.	6364 DIZ	-do-

To provide better service to the Ration Card Holders, one of the staff members of DIZ branch store has been replaced and the Manager of the store has been asked to be more careful in future.

Indian Rare Earths

5306. SHRI KODIKUNNIL SURESH :
SHRI N.K. PREMCHANDRAN :

Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for expansion of Indian Rare Earth (IRE), Chavera in Kerala is under consideration of the Union government;

(b) if so, the details thereof;

(c) the objections, if any, raised by the local residents against new projects of IRE;